

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

123. I.A. 1117/2023

I.A. 3178/2022

I.A. 639/2020

IN

C.P.(IB) -2701(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Accura Inks Pvt Ltd.

V/s.

Amarsai Shrink Pack Pvt Ltd

SECTION 9 OF IBC, 2016

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**ORDER**

**(Hearing Through: VC and Physical (Hybrid) Mode)**

Due to paucity of time, the matter could not be heard. List this matter on

**14.12.2023.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

Vitthal